

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 2337/2015

STATE OF MADHYA PRADESH

Petitioner(s)

VERSUS

DEVENDRA SINGH & ANR.

Respondent(s)

Date : 23-07-2018 This petition was called on for hearing today.

For Petitioner(s)

Ms. Swarupama Chaturvedi, AOR
Mr. B.N. Dubey, Adv.
Ms. Vaishali Verma, Adv.

For Respondent(s)

Mr. Yogesh Tiwari, Adv.
Mr. Vikrant Singh Bais, Adv.UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on the respondent No.1 but no one has entered appearance on his behalf.

Service is not complete in respect of respondent No.2.

However, Mr. Yogesh Tiwari, Ld. Counsel appearing on behalf of Mr. Vikrant Singh Bais, Ld. Advocate-on-Record seeks and is given two weeks time to file the vakalatnama and four weeks time to file the counter affidavit on behalf of respondent No.2.

List again on 7.9.2018.

RAJESH KUMAR GOEL
Registrar